

कृषि तथा ग्रामीण पुनर्निर्माण मंत्रालय में उपमंत्री (कुमारी कमला कुमारी) :
(क) सरकार के स्टॉक में गेहूं और चोनी की कुल उलब्धता और राज्य को किए गए आवंटन को ध्यान में रखते हुए, कुछ क्षेत्रों में कुछ कमी को संभावना से इन्कार नहीं किया जा सकता है।

(ख) उत्तर प्रदेश सरकार द्वारा सार्वजनिक वितरण प्रणाली के लिए मांगी गई/उनको आवंटित और सप्लाई की गई गेहूं की मात्रा का ब्योरा नीचे दिया जाता है :—

(हजार मीटरी टन में)

मांगी गई	आवंटित की गई	सप्लाई की गई
670.00	405.00	234.40

(ग) सार्वजनिक वितरण प्रणाली के लिए उत्तर प्रदेश के गेहूं के आवंटन को दिसम्बर, 1980 के 35,000 मीटरी टन से बढ़ाकर मार्च, 1981 में 45,000 मीटरी टन कर दिया गया है।

Enquiry against the Superintendent of Post Offices of Etawah Division

2529. SHRI BHOLA PRASAD: Will the Minister of COMMUNICATIONS be pleased to refer to the reply to Unstarred Question 926 given in the Rajya Sabha on the 26th March, 1980 and state:

(a) whether it is a fact that the officer who was transferred but allowed to continue at Etawah till May, 1980 on account of his children's education is still continuing at Etawah; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) No, Sir.

(b) Does not arise.

Fishery Harbour at Vizhinjam

2530. SHRI O. J. JOSEPH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received any Project Report from the Kerala Gov-

ernment for the second stage work of Fishery Harbour at Vizhinjam; and

(b) if so, what action Central Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (MISS KAMALA KUMARI): (a) Yes, Sir.

(b) With the completion of the first stage of the Vizhinjam Fishing Harbour minimum facilities are already available for the operation of both mechanised boats and larger vessels. However, there is hardly any such operation and almost all the two hundred and odd mechanised boats issued to fishermen of the area are operating elsewhere, indicating thereby that small mechanised boat operation may not be an attractive proposition. However, Vizhinjam can still be developed as a deep sea fishing harbour provided the suitability is established by trial fishing. We have made requests to the State Government to undertake deep sea fishing trials from Vizhinjam base. Hence the possibility of diverting some of the Government of India vessels for operation from Vizhinjam is being examined. Government will take a final view on further investment on Vizhinjam fishing harbour immediately after the viability of the second stage harbour proposals is established based on trial fishing.

Setting up of Fishery Harbour Project at Neendakara in Kerala

2531. SHRI O. J. JOSEPH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Central Government have received the revised estimate costing Rs. 370 lakhs from the Kerala Government for the construction of a Fishery Harbour Project at 'Neendakara'; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (MISS KAMALA KUMARI): (a) Yes, Sir....

(b) The main components of the harbour are inner breakwater quay, auction hall, shore facilities and dredging. This harbour will provide facilities to 1,480 mechanised fishing vessels. The annual